NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, COURT-II

32. IA 1665/2020 IN C.P.(IB)-4258(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J) SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021

NAME OF THE PARTIES: - IA 1665/2020 Suman Construction (Chembur) and Anr IN THE MATTER OF Reserve Bank of India V/s Dewan Housing Finance Corporation Limited

Section Sec 227(2) 239 In IBC

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Yash Anand appeared for the Applicant. Ld. Counsel Mr. Rohan Rajadhyaksha appeared on behalf of the Administrator. Heard the submission of the Counsel for the Applicant. At request list the matter tomorrow i.e. 08.04.2021 for the submission of the counsel for the Administrator. List the matter on **08.04.2021**.

Sd/-RAVIKUMAR DURAISAMY Member (Technical) Sd/-H.P. CHATURVEDI Member (Judicial)

Dated this the 07th day of April 2021 $_{\rm JD}$